

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) to (e). Information is being collected and will be laid on the Table of the Lok Sabha.

Development of Towns in Kerala under the scheme for Integrated Development of Small and Medium Towns

2232. SHRI B.K. NAIR: Will the Minister of WORKS AND HOUSING be pleased to state whether in view of the extremely high density of population in Kerala the ceiling limit of one lakh population would be reasonably raised to a higher level to accommodate slightly larger towns which are also in need of development under the scheme for integrated development of small and medium towns ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): There is no such proposal.

Promotion of Officers of Indian Supply Service

2233. SHRI KESHAVRAO PARDHI: Will the Minister of SUPPLY be pleased to state:

(a) whether it is a fact that Officers of Indian Supply Service were taking more than nine years in 1977 to get even first promotion ;

(b) if so, the prospects for their first and second promotions, batch-wise ; and

(c) how many cadre reviews the Department has undertaken since 1973 and if no review has been undertaken, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS: (SHRI BUTA SINGH): (a) Yes, please.

(b) All officers who joined in May/June, 1974, except three, have now got their first promotion as Deputy Director (Supplies). Some of the Officers who joined in 1968 have already got their second promotion in 1981, and some more are in the zone of consideration for promotion in 1982.

(c) A limited cadre review was undertaken in March, 1976 when two posts of Selection Grade Directors were created to reduce stagnation to some extent. A comprehensive cadre review could not be undertaken at that time because the re-assessment of the total staff requirements of the Indian Supply Service became necessary in view of enhanced devolution of powers to intending departments, and a High Power Committee had also been appointed to go into the working of the DGS & D. It was, therefore, decided that the cadre review should await the report of the Internal Work Study Unit and of the High Power Committee. A proposal for comprehensive cadre review of the Service is at present under active consideration.

Registration of Deeds of D.D.A. MIG Flats in East of Kailash

2234. SHRI UTTAMRAO PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress made so far in the matter of registration deeds in case of MIG flats of DDA in East of Kailash, New Delhi, which were allotted on cashdown basis in 1975 and 1976 ;

(b) how long more will it take for the D.D.A. to carry out the registration in the names of the allottees ; and

(c) the reasons, why the D.D.A. has not registered these deeds for the last six years or so ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The D.D.A. has reported that in most of the cases conveyance deeds have either been registered or sent to the allottees for getting the same stamped from the office of the Collector of Stamps. In the remaining cases, the allottees are being asked to clear the dues such as interest for belated payment, penalty for non-payment of dues on due date, ground rent etc.

(b) the D.D.A. has reported that the time for carrying out the registration of conveyance deeds in the name of the allottee will depend upon the time taken by the allottee to complete the formalities.

(c) The D.D.A. has reported that the main reasons are the following:—

- (i) non-payment of dues, i.e. interest charges, ground rent etc. by the allottees inspite of repeated reminders ;
- (ii) inspection of flats for preparation of plan of the flat showing location, boundaries and accommodation of the flat ; and
- (iii) unauthorised addition and alteration by the allottees ;

Drinking Water Connection for Pitampura Village

2235. SHRI B.R. NAHATA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Pitampura Village, Delhi was provided drinking water connection without the arrangement for the disposal of the sewage water ;

(b) whether it is a fact that the sewage water of the village is being discharged in the storm water drain of the Saraswati Bihar adjoining Government School Building, which is becoming a health hazard ; and

(c) what steps D.D.A. propose to take for the proper disposal of the sewage water of this village ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The D.D.A. has reported that this is not a fact.

(c) The D.D.A. has reported that the sewage disposal of this village will be made in the outfall sewer as and when the sewerage scheme is prepared for this village.

Metalling of Bye-Lanes in Shantiniketan

2236. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 535 on 12th July, 1982 regarding Metalling of bye-lanes in Shantiniketan Colony and state:

(a) the progress so far in metalling of portions of the backlanes/bye-lanes behind Street No. 2, Shantiniketan Colony, which had been left out over a number of years ;

(b) whether these portions awaiting metalling are still filled up with wild thorny bushes, malba, debris and both human and bobine excreta ; and

(c) if so, the action proposed to be taken to remove long-standing irritants and healthy hazards to the residents of this side of the above colony ?

THE MINISTER OF PARLIAMENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Municipal Corporation of Delhi has reported that tenders for metalling of backlanes/